

(c) the personnel and terms of reference of the Committee?

**The Minister of Iron and Steel (Shri T. N. Singh):** (a) and (b). Yes, Sir.

(c) The Sub-Committee consists of the following members:

- (i) Shri Nagendra Bahadur—Iron & Steel Controller, Chairman.
- (ii) Dr. B. D. Kalelkar, Senior Industrial Adviser, D.G.T.D.
- (iii) One representative from each of the main producers.
- (iv) Four representatives of Indian Engineering Association to represent fabrication Industry.
- (v) One representative each of Railways, Central Design Bureau/HS—/C.W.P.C. and M/S. Dasture & Co. to represent the Designers.
- (vi) One representative of I.S.I.
- (vii) Executive Secretary, Joint Plant Committee.
- (viii) Shri M. M. Suri, Director, Central Mechanical and Engineering Research Institute.
- (ix) Shri A. C. Chatterjee, Joint Director, Ex-office Deputy Iron & Steel Controller—Secretary.

There are no formal terms of reference of the Committee. The Committee has been asked to examine in detail the recommendation contained in the report issued by the National Council of Applied Economic Research, for effecting economy in the consumption of Structural Steel.

#### **Exploitation of Lignite near Bikaner**

**1069. Shri Heda:** Will the Minister of Mines and Metals be pleased to state:

(a) the progress made regarding the negotiations with the Government of German Democratic Republic

about the exploitation of lignite near Bikaner in Rajasthan; and

(b) whether any plan has been made for the entire project?

**The Minister of Mines and Metals (Shri S. K. Dey):** (a) No firm negotiations were made for exploitation of lignite with the Government of German Democratic Republic.

(b) Yes, Sir. A Russian team of experts have submitted the report on open cast mining of lignite which is under consideration.

#### **Import of Cotton**

**1070. Shri R. Barna:  
Shri R. S. Pandey:**

Will the Minister of Commerce be pleased to state:

(a) the criteria adopted by Government regarding the issue of licences for the import of cotton to different mills in the country; and

(b) the names of the textile mills which have been granted import quotas against users' licences in the year 1965?

**The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi):** (a) and (b). Import licences for foreign cotton are issued by the Joint Chief Controller of Imports & Exports, Bombay, to the cotton textile mills against the quotas allocated to them by the Textile Commissioner.

Quotas to Actual User Mills are given on the basis of past consumption. For this purpose the consumption of foreign cotton by each mill during the calendar year 1960 is taken as the basis. Mills which have started later have been allocated import quotas on the basis of consumption of foreign cotton in subsequent years.

Foreign cotton quotas are allocated also to the mills exporting cotton textiles and yarn on the basis of their exports. Mills retain and consume such cotton to the extent they can

consume it. The balance is sold or transferred by them to other mills. More or less every mill which is technically capable of consuming imported cotton gets some quantities of imported cotton. The Textile Commissioner broadly discusses this with Indian Cotton Mills Federation to evolve basis of distribution of imported cotton from time to time to the Mills.

No separate statistics or details are maintained regarding the import quotas against users' licences. However, the names of all the mills which have received import licences for foreign cotton are given in the weekly bulletin of import licences which the C.C.I. & E's organisation issues every week.

### भाप तियाही रेलवे लाइन

1071. श्री बिभूति मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सहरसा जिले के संसद् सदस्यों तथा निवासियों ने भाप-तियाही लाइन के बहाल किये जाने की मांग की है; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या निर्णय किया है ?

रेलवे मन्त्रालय में उपमन्त्री (श्री शाम नाथ) : (क) जी हां। सुपौल-भाप तियाही लाइन और इस क्षेत्र की अन्य उखाड़ी गयी लाइनों को फिर से बिछाने के लिए सहरसा जिले के लोगों और संसद् सदस्यों से समय-समय पर अभ्यावेदन मिले हैं। हाल में, कुछ संसद्-सदस्यों ने सुझाव दिया है कि यदि सुपौल से भाप तियाही तक के पूरे खंड पर फिर से लाइन बिछाना सम्भव न हो, तो फिलहाल सुपौल से कुभारगंज तक के भाग में लाइन बिछा दी जाये।

(ख) इस सुझाव के अनुसार पूर्वोत्तर रेल प्रशासन से कहा गया था कि वह सुपौल-कुभारगंज लाइन को फिर से बिछाने के लिए

शीघ्र ही अभिदर्शन इंजीनियरिंग और यातायात सर्वेक्षण कराये। सर्वेक्षण का काम पूरा हो चुका है। यातायात सर्वेक्षण रिपोर्ट की अभी प्रतीक्षा को जा रही है। अभिदर्शन इंजीनियरिंग सर्वेक्षण रिपोर्टें जो अभी कुछ दिन पहले रेलवे ने पेश की थी उसकी रेलवे बॉर्ड कार्यालय में जांच पड़ताल की जा रही है। इस लाइन को फिर से बिछाने के बारे में शीघ्र निर्णय किये जाने की आशा है।

### Land along Railway Tracks

1072. Dr. P. Srinivasan:

Shri Bibhuti Mishra:

Shri Onkar Lal Berwa:

Shri Hukam Chand Kachhavaia:

Shri Subodh Hansda:

Shri S. C. Samanta:

Shri Bhagwat Jha Azad:

Shri P. C. Borooah:

Shri M. L. Dwivedi:

Will the Minister of Railways be pleased to state:

(a) the acreage of land along the Railway tracks allotted during the last three months for growing food-grains under "Grow More Food" scheme; and

(b) the prospects of crops therein and the terms on which the land has been given?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). For the present rabi season upto 30th June, 1966, about 4902 acres of railway land along Railway tracks have been made available by the Railways free of charge direct to the cultivators in furtherance of "Grow More Food" scheme. It is too early to assess the prospects of crops thereon.

### Production of Salt in Orissa

1073. Shri Ramachandra Ulaka:

Shri Dhuleshwar Meena:

Will the Minister of Industry be pleased to state:

(a) the quantity of production of salt in Orissa during 1965-66;